NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No.217/2017 IN CP No.103/ND/2015 RT CP No.08/2016

Surinder Kumar Virdi ...Petitioner

Versus

Beaver Leathers Pvt.Ltd. & Ors.Respondents

Present: None

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 08.03.2018.

Sd/-Court Officer

February 20, 2018